NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON _ O えー ロスー (オ

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER PETITION NUMBER

: TP 96 | 17 : AH CHEMICALS PYT. LTD, KOLKATA. : SUMITO POLYMERS PYT. LTD. NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S) u33(e), (f).

UNDER SECTION

SIGNATURE DESIGNATION S.NO. NAME (IN CAPITAL)

REPRESENTATION BY WHOM PHONE NUMBER

Advocate for N. Frquish Petitioner 2/2/2017 [24] MR.N. JAGADISH 8197880065

Shri N. Nagadish, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)